

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1508
TO BE ANSWERED ON THE 26TH JULY, 2016

CONSULTANCY SERVICE FOR DROUGHT

1508. SHRI RAMESH BIDHURI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has launched consultancy service for the farmers of drought affected areas and agriculture dominated areas of various States of the country, if so, whether it has resulted in the decline in committing suicide by farmers, if so, the details thereof; and
- (b) whether the Government is considering to formulate any scheme to make the farms of drought affected areas self-reliant, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI S.S. AHLUWALIA)

(a): No, Madam.

(b): No, Madam. Schemes already exist for providing relief assistance to the States in the wake of natural calamities including drought, i.e. State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF). Under SDRF, there is State-wise allocation for each year for the period 2015-20, and is contributed by the Government of India and State Governments concerned in the ratio of 3:1 for all States except special category states for which it is 9:1. Additional assistance, over and above SDRF, is considered from NDRF, for natural calamities of severe nature, in accordance with a laid down procedure, on submission of a Memorandum by the affected State. There are laid down items and norms of expenditure for assistance from SDRF/NDRF, for the period 2015-20.
